

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 13580 / Checker
III-6-4/2003


Bilaspur, dated 13 October, 2023

Copy of Government Endt. No. 11765/3286/XXI-B/C.G./2023 dated 05-10-2023 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding to notify the Court of Sessions Judge, Surajpur as Special Court under Prevention of Corruption Act, 1988 for Civil District – Surajpur is forwarded to -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.



- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge, **Surajpur** for information and necessary action.
- 19) All Additional Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General
13.10.2023

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

Naya Raipur, dated10.2023

F.No. /3286/XXI-B/C.G./2023, In exercise of the powers conferred by Sub-section (1) of Section 3 of the Prevention of Corruption Act, 1988 (No. 49 of 1988), and in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 11741/III-6-4/2003/Checker, Bilaspur, dated 08th September, 2023, the State Government, hereby, in supersession of this Department's Notification no. 10101/2861/XXI-B/C.G./2023, dated 18.08.2023, makes the following amendment in the Notification No. 10159/378/XXI-B/C.G./2013, dated 30.10.2013, namely:-

AMENDMENT

In the said notification,-

For the entries in serial no.4 and entries relating thereto, the following shall be substituted, namely:-

S.No.	Special Court	Local Area/ Sessions Division
(1)	(2)	(3)
"4.	Sessions Judge, Surajpur	Surajpur"

अधिसूचना

नवा रायपुर, दिनांक .10.2023

एफ. क्र. /2386/21-ब/छ0ग0/2023 -भ्रष्टाचार निवारण अधिनियम, 1988 (1988 का सं. 49) की धारा 3 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुये राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के परामर्श से एवं ज्ञापन 11741/III-6-4/2003/Checker, Bilaspur, दिनांक 08th September, 2023 के अनुपालन में, एतद्वारा, इस विभाग की अधिसूचना क्रमांक 10101/2861/XXI-B/C.G./2023, दिनांक 18.08.2023 को अतिष्ठित करते हुए, अधिसूचना क्रमांक 10159/378/XXI-B/C.G./2013, दिनांक 30.10.2013, में निम्नानुसार संशोधन करता है, अर्थात्:-



Contd....2

संशोधन

उक्त अधिसूचना में,—

सरल क्रमांक-4 एवं उससे संबंधित प्रविष्टियों के स्थान में निम्नानुसार प्रतिस्थापित किया जाता है, अर्थात्,—

स. क्र.	विशेष न्यायालय	स्थान/सत्र खण्ड
(1)	(2)	(3)
"4"	सत्र न्यायाधीश, सूरजपुर	सूरजपुर"

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. 11765 /3286/XXI-B/C.G./2023

Copy to:

Naya Raipur, dated 05.10.2023

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 11741/III-6-4/2003/Checker, Bilaspur, dated 08th September, 2023,
 2. District and Sessions Judge, Surajpur,
 3. Secretary, Government of Chhattisgarh, General Administration Department, Mahanadi Bhawan, Nava Raipur, Atal Nagar, C.G.,
 4. Inspector General of Police, EoW/ACB, Raipur, C.G.,
 5. Director General of Police, Special Police Establishment, Lokayukt Office, Raipur,
 6. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
 7. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,
 8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
 9. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for uploading in the official website of the Department,
- for information and necessary action.

(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department